

Kerala during 1989-90 subject to approval by Ministry of Finance.

(b) The proposed Post Offices are in the districts of Kottayam, Malapuram, Idikki and Pathanamthitta. There are no proposals at present in respect of Cannanore, Wyanad and Calicut districts.

(c) Yes, Sir.

(d) These representations are under consideration.

Cooperative Societies in Delhi

221. SHRI KAMAL CHAUDHRY: Will the Minister of AGRICULTURE be pleased to state:

(a) whether a number of Cooperative Societies in Delhi have not held mandatory Annual General Meeting and elections in accordance with Rule 62 of Delhi Cooperative Societies Rules, 1973 during the last three cooperative years;

(b) whether the office bearers of many societies held office for more than two consecutive terms in violation of Sec. 30 (5) (a) of the Delhi Cooperative Societies Act 1972;

(c) if so, the details thereof and the action initiated against the erring societies; and

(d) if no action has been taken, the

reasons for the delay?

THE DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE (SHRI DEVI LAL): (a) to (d). For the last three years, 793 cooperative societies in Delhi have not held the Annual General Meetings. In 50 societies, office bearers have exceeded two terms. In all such cases, necessary action in accordance with the provisions of the Delhi Cooperative Societies Act, 1972 and the Rules there under, has been initiated by the Registrar of Cooperative Societies, Delhi.

Amount Spent Under Jawahar Rozgar Yojana

222. SHRI P. CHIDAMBARAM: Will the Minister of AGRICULTURE be pleased to state:

(a) the expenditure incurred under Jawahar Rozgar Yojana during the financial year 1989-90 so far, statewise;

(b) the amounts actually disbursed by Union Government during 1989-90 statewise; and

(c) the share contributed by each State Government?

THE DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE (SHRI DEVI LAL): (a) to (c). Requisite information is given in the statement below.